

Annexure - 5															
Name of Corporate debtor		SR MARINE FOODS PRIVATE LIMITED						Date of Commencement of Liquidation			10.10.2023	List of Stakeholders as on		9.12.2023	
List of operational creditors (Government dues)															
Sl.No	Details of Claimant			Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by lien or attachment pending	lien / attachment removed? (Yes/No)	in total amount of claims admitted					
1	Employees Provident Fund Organisation	Central Government		25.11.2023	17,683	17,683		NIL	NA	0	NIL	NIL	NIL	NIL	
2	Employees State Insurance Corporation	Central Government		25.10.2023	10,663	10,663	Pending and belated remittance of Dues	NIL	NA	0	Nil	Nil	NIL	Nil	Deman notice ref CCR8286 dated 21.12.2018
3	Assistant Commissioner (Sales Tax)	State Government		25.10.2023	25,74,531	25,74,531	Input Credit wrongly availed	NIL	NA	0	NIL	NIL	Nil	NIL	Demand ID No ZD331123056418M dated 9.11.2023
4	Assistant Commissioner of Customs.	Central Government		11.11.2023	5,55,55,108	-	The excess/ineligible/wrongly availed duty credit MEIS script utilised	NIL	NA	-	5,55,55,108	NIL	NIL	NIL	M/s.SR Marine Foods Pvt. Ltd have filed WP No.19767 of 2023 challenging the show cause notice No.24/2023 dated 15.03.2023. The Hon'ble High Court, vide its interim order dated 06.07.2023 had stated that the authorities can proceed with the said show cause notice dated 15.05.2023. However, it has been made clear that no order shall be passed/released subject to the final outcome of the WP No.13088 and 13223 of 2020
TOTAL					5,81,57,985	26,02,877				0.01	5,55,55,108		-		